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THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-167/2014/3853/A

From:- Shri R.A. Tapadar
Officer on Special Duty
Gauhati High Court, Guwahati &
Joint Director (Officiating)
Judicial Academy, Assam

To
Shri S.C. Prusty
Registrar
Indian Law Institute
Bhagwan Das Road
New Delhi

Dated- Guwahati, the 26th August, 2015

Sub : **Nominations for the two-day programme for Judicial Officers on 03rd & 04th October, 2015 in the premises of the Indian Law Institute, Bhagwan Das Road, New Delhi.**

Ref. Letter dated 10th August, 2015, received from the Joint Secretary (Training & Research), National Human Rights Commission, New Delhi.

Sir,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Gauhati High Court has been pleased to nominate following Judicial Officers to participate in the aforesaid programme, organized by the National Human Rights Commission (NHRC) in collaboration with the Indian Law Institute on **03rd & 04th October, 2015 in the premises of the Indian Law Institute, Bhagwan Das Road, New Delhi-**

Sl. No	Name	Designation	Contact Details
1.	Smti Roushan Ara Rahman	Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon	Mob. No. 094353-58355 e-mail: rousana.rahman@gmail.com
2.	Smti Barnali Mahanta	Chief Judicial Magistrate, Barpeta	Mob. No. 09435012224 e-mail: barnalimahanta@yahoo.in

This is for favour of your kind information and necessary action.

Yours faithfully

OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-167/2014/~~3854~~ - ~~3867~~/A dated 26.08.2015

Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

3. The Registrar (Vig. /Admn. / Judicial), Gauhati High Court, Guwahati.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Kamrup, Amingaon / Barpeta. He / she is requested to inform the concerned Judicial Officer accordingly.
6. Shri Jaideep Singh Kochher, Joint Secretary (Training & Research), National Human Rights Commission, New Delhi.
7. The Joint Registrar, Judl. / PM & P, Gauhati High Court, Guwahati
8. Smti Roushan Ara Rahman, Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon.
9. Smti Barnali Mahanta, Chief Judicial Magistrate, Barpeta

The training programme is organized to spread awareness and sensitize about human rights issues including the rights of Scheduled Castes, Scheduled Tribes, Women, Children, Prisoners etc. The participants may contact Shri S.C. Prusty at his email address (registrar@jli.ac.in) or mobile number (07835804446) for any other assistance required.

10. The Administrative Officer, Judicial Academy, Assam. He is requested to place the Notification before the Hon'ble Director, Judicial Academy, Assam.
11. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload this letter in the official web site of Gauhati High Court immediately.
12. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
13. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
14. The CA to Registrar General, Gauhati High Court, Guwahati.
15. Office File.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM